

Utilization of funds

1376. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the quantum of funds allocated to the Ministry during the last five years;
- (b) the quantum of funds utilized and also the unspent funds during the said period;
- (c) whether the Ministry would highlight the reasons for unspent balance;
- (d) what steps have been initiated at the Ministry level to ensure that allocated funds are spent on time and the programmes are executed timely during the said period; and
- (e) whether the Ministry would highlight details of its major programmes?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT): (a) and (b) The quantum of funds allocated, utilized and unspent during the last five years *i.e.* 2008-09, 2009-10, 2010-11 2011-12 & 2012-13 is given as under:-

(Rs. in crore)					
Year	Budget Estimates	Revised Estimates	Expenditure	Shortfall (2-4)	% utilization of funds
1	2	3	4	5	6
2008-09	2400.00	2400.00	2357.22	42.78	98.22
2009-10	2500.00	2500.00	2448.34	51.66	97.93
2010-11	4500.00	4300.00	4185.93	314.07	93.02
2011-12	5375.00	5123.00	5006.40	368.60	93.14
2012-13	5915.00	4750.07	4881.26	1033.74	82.52
TOTAL	20690.00	19073.07	18879.15	1810.85	91.25

(c) The Ministry is implementing a number of Centrally Sponsored Schemes which are being implemented through the State Governments/UT Administrations. The proposals from the State Governments/UT Administrations are often received late. Further, many of these proposals are incomplete and lack proper documentation/certification by the State Governments. This leads to underutilization of funds in some

schemes. Besides, some saving is also due to non-receipt of adequate proposals from the Universities/ Non-Governmental Organisations.

(d) Sustained efforts have been made by this Ministry by writing to the State Governments and reminding them periodically to send complete proposals. Besides, the Ministry holds Regional Conferences with the concerned Departments of the State Governments to review the schemes in which the necessity of sending timely and complete proposals is emphasized.

(e) The Ministry of Social Justice & Empowerment is entrusted with the empowerment of the disadvantaged and marginalized sections of the society. The target groups of the Ministry include-Scheduled Castes. Other Backward Classes, Persons with Disabilities Senior Citizens and Victims of Substance Abuse.

The Ministry has been implementing various programmes/ schemes for social, educational and economic development of the target groups. The list of the major schemes implemented by this Ministry is given as in Statement.

Statement

Details of Major Programmes/ Schemes implemented by the Ministry

Schemes for Schedule Caste Development

Post Matric Scholarship for Scheduled Castes (SCs)

Implementation of Prevention of Civil Rights Act 1955 and Prevention of Atrocities Act, 1989

Babu Jagjivan Ram Chhatrawas Yojana – Girls Hostels

Babu Jagjivan Ram Chhatrawas Yojana – Boys Hostels

Assistance to Voluntary Organizations Working for SCs.

National Scheduled Caste Finance & Development Corporation (SFDC)

Special Central Assistance to Scheduled Caste Sub-Plan

National Safai Karamcharis Finance & Development Corporation (SKFDC)

Rajiv Gandhi National Fellowship for SCs

Self-Employment Scheme of Liberation & Rehabilitation of Scavengers.

Pre Matric Scholarship for SC Students (Class IX & X)

Schemes for D/O Disability

National Institutes for Disabled Persons

Assistance to Disabled persons for purchase/ fitting of aids/ Appliances Scheme (ADIP)

Scheme for Implementation of the Persons with Disabilities Act, 1995

Deendayal Disabled Rehabilitation Schemes

Scheme of incentives to Employers in Private Sector for providing employment to Persons with Disabilities

Post-Matric Scholarship for student with Disabilities

Schemes for Social Defence

Assistance to Voluntary Organizations for Prevention of Alcoholism & Substance (Drug) Abuse

Assistance to Voluntary Organizations for General Grant in Aid in the field Social Defence

Assistance to Voluntary Organizations under the Scheme of Integrated Programme for Older Persons

Schemes for Backward Classes

National Backward Class Finance & Development Corporation (NBCFDC)

Pre-matric Scholarship to Other Backward Classes students

Post-Matric Scholarship for Backward Classes

Rajiv Gandhi National Fellowship for OBCs & Economically Backward Classes

Grant-in-aid for de-addiction centres

†1377. SHRI MAHENDRA SINGH MAHRA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether grant-in-aid for 2012-13 has been released by the Ministry to de-addiction centres situated in various States in the country;

(b) if so, the details of the voluntary organisations which have been provided with grant-in-aid along with those which are yet to receive the same, State-wise;

(c) the reasons for not releasing grant-in-aid to States under the head so far;

†Original notice of the question was received in Hindi.